

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO: 1359**  
ANSWERED ON 06<sup>TH</sup> December, 2024

**MEGA FOOD PARK AND CLUSTERS IN HARYANA**

**1359. SMT. KIRAN CHOUDHRY:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total number of mega food parks and clusters set up in the country along with the employment generation potential, State-wise, particularly in Haryana;
- (b) whether Government intends to increase the number of mega food parks in Haryana, if so, the details thereof;
- (c) whether Government has formulated any criteria to establish the mega food parks;
- (d) if so, the details thereof; and
- (e) Whether Government has any Special Purpose Vehicle (SPV) for timely completion of setting up of Mega Food Parks Scheme?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a). 41 Mega Food Parks and 76 Agro Processing Clusters are approved under the component schemes of Pradhan Mantri Kisan Sampada Yojana (PMKSY). Out of these 24 Mega Food Parks and 23 Agro Processing Clusters are operational generating 70,343 and 16,645 number of employments respectively. Details of number of projects approved, operational and employment generated, State-wise including the State of Haryana are at **Annexure**.

(b), (c) & (d). The Ministry of Food Processing Industries (MOFPI) has implemented Mega Food Parks Scheme (MFPS), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), to create modern infrastructure for the food processing sector along the value chain from farm to market. The scheme was demand driven wherein proposals were invited through Expression of Interest from eligible entities as per scheme guidelines. The MFP scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities.

(e). The applicants seeking financial assistance from MoFPI under the Mega Food Parks scheme were required to set up a Special Purpose Vehicle (SPV) for implementation of the projects. The SPV is to be a body corporate registered under Indian Companies Act, 1956. However, the State Government/ State Government entities/Cooperatives were not required to form a separate SPV.

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## ANNEXURE

ANNEXURE REFERRED TO IN RESPECT OF PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1359 ANSWERED ON 06.12.2024 REGARDING “MEGA FOOD PARK AND CLUSTERS IN HARYANA”

**SCHEME FOR MEGA FOOD PARK**

S. No.	State/ UTs	No. of Approved Projects	No. of Operational Projects	Employment generated from operational projects
1	Andhra Pradesh	3	2	21275
2	Arunachal Pradesh	1	0	0
3	Assam	1	1	1747
4	Bihar	2	0	0
5	Chhattisgarh	1	1	240
6	Gujarat	2	1	600
7	<b>Haryana</b>	<b>2</b>	<b>1</b>	<b>120</b>
8	Himachal Pradesh	1	1	580
9	Jammu & Kashmir	1	0	0
10	Karnataka	2	1	5400
11	Kerala	2	2	1823
12	Madhya Pradesh	2	2	840
13	Maharashtra	3	2	802
14	Manipur	1	0	0
15	Meghalaya	1	0	0
16	Mizoram	1	1	155
17	Nagaland	1	0	0
18	Odisha	2	1	771
19	Punjab	3	2	1966
20	Rajasthan	2	1	618
21	Tamil Nadu	1	0	0
22	Telangana	2	1	553
23	Tripura	1	1	268
24	Uttarakhand	2	2	32403
25	West Bengal	1	1	182
	<b>Total</b>	<b>41</b>	<b>24</b>	<b>70343</b>

**SCHEME FOR CREATION OF INFRASTRUCTURE FOR AGRO PROCESSING CLUSTERS**

S. No.	State/ UTs	No. of Approved Projects	No. of Operational Projects	Employment generated from operational projects
1.	Andhra Pradesh	7	0	0
2.	Assam	8	1	677
3.	Bihar	1	0	0
4.	Chhattisgarh	1	0	0
5.	Gujarat	4	4	2647
6.	<b>Haryana</b>	<b>3</b>	<b>1</b>	<b>140</b>
7.	Himachal Pradesh	2	1	12
8.	Jammu & Kashmir	1	1	210
9.	Karnataka	3	1	395
10.	Kerala	2	2	3138
11.	Madhya Pradesh	4	2	650
12.	Maharashtra	13	5	5920
13.	Orissa	1	0	0
14.	Punjab	3	1	906
15.	Rajasthan	4	0	0
16.	Tamil Nadu	12	2	1355
17.	Telangana	5	0	0
18.	Uttar Pradesh	2	2	595
	<b>Total</b>	<b>76</b>	<b>23</b>	<b>16645</b>

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